Annexure-5

Name of the corporate debtor: Bee Kay Precision (India) Pvt. Ltd.; Date of commencement of liquidation: 10-Feb-2020; List of stakeholders as on: 04.03.2021

| SI. No | Departme | Governme | Identi ficati | rec Date | of claim eived Amount claimed | Amount claim | Details of Natur eof | of claim a | Whether lien / attachme nt removed? | % share in total amount of | of continge ntclaim | mutual dues, | claim rejecte d | Amount of claim under | ount in ₹) Remarks ,if any |
|-----------|-------------------------|--------------|------------------|-------------|--|--------------|----------------------------|------------|-------------------------------------|----------------------------|---------------------------|-----------------|----------------------------------|-----------------------------|--|
| 1 | Sales Tax Department | | | | 28870404/- | 28870404/ | 1- | 1 | | 100% | | | 0 | 0 | List of Stakehol ders has been compiled including claims received and admitted in the course of CIRP |
| | | | | | | | _ | | | - | + | + | + | + | \vdash |
| \vdash | - | - | +- | +- | + | | + | _ | | | | + | + | | |
| | 1 | Page 7 of 11 | | | | | | | of 11 | | 3 | S NSON S | BI/PA-031/IP-PC 2017-18/1039/ | A GOEL + THING | |